

Certificate under section 203 of the Income-tax Act, 1961 for tax deducted at source

Certificate No.		Last updated on	
Name and address of the Deductor (Tenant/lessee/Payer)		Name and address of the Deductee (Landlord/lessor/Payee)	
PAN of the Deductor		PAN of the Deductee	Financial Year of deduction

Summary of Transaction (s)

S. No.	Unique Acknowledgement Number	Amount Paid/Credited	Date of payment/credit (dd/mm/yyyy)	Amount of tax deducted and deposited in respect of the deductee
Total (Rs.)				

DETAILS OF TAX DEPOSITED TO THE CREDIT OF THE CENTRAL GOVERNMENT FOR WHICH CREDIT IS TO BE GIVEN TO THE DEDUCTEE

		Challan Identification number
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